

### Ill-equipped and inadequate police personnel in States

2040.SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the police personnel in various States in the country do not possess adequate and effective weapons to tackle the increasing terrorist and naxalite activities;
- (b) if so, the details thereof and the reaction of Government thereto; and
- (c) the steps taken by Government to modernize police forces in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) "Police" is a State subject as per VII Schedule to the Constitution of India. As such, the primary responsibility to adequately equip their police forces with modern weapons, etc. rests with the respective State Governments.

(b) and (c) The Ministry of Home Affairs has, however, been supplementing the resources of the State Governments for upgradation and modernization of their police forces under the Scheme for Modernization of State Police Forces (MPF Scheme). Under the Scheme, assistance is being provided to the States for procurement of modern weaponry, construction of residential and non-residential buildings, mobility, communication/security/forensic science equipments, strengthening of intelligence branches, training infrastructure and facilities, etc. Under the MPF Scheme, the State Governments formulate their specific requirements and include them in their Annual Action Plan which are considered and approved by Ministry of Home Affairs and funds are released to States accordingly.

This Central assistance has resulted in a sustained improvement in the procurement of weaponry by the State police forces, both in terms of numbers and range of weapons. The number of advanced weapons acquired by the State Police Forces during 2000-01 to 2007-08 under the MPF Scheme is as under:

Sl.No.	Weaponry	Numbers acquired during 2000-01 to 2007-08
1.	INSAS rifles	97511
2.	AK-47 rifles	36890
3.	9 mm Carbine	20361
4.	SLRs 7.62	67248

The State Governments include modern weaponry in their MPF action plans as per their own assessed requirements.

### Funds to Maharashtra under MPF, 2009-10

2041.SHRI SHARAD ANANTRAO JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that under plan for modernization of police forces during the year 2009-10, a proposal was submitted by the Government of Maharashtra for Rs. 175 crores;

(b) whether it is also a fact that the Senate plan was kept aside and the Government of Maharashtra was asked to prepare a separate plan for two years in view of the terrorist attack on Mumbai on 26 November, 2008; and

(c) what is the estimate of the additional burden that had to be carried by the Government of Maharashtra/Mumbai Police on account of the dilatory decisions taken by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Under the Scheme for Modernization of State Police Forces (MPF Scheme) annual action plans for 2009-10 were invited from State Governments by 7th January, 2009. The annual action plan of Maharashtra for 2009-10 for Rs.676.48 crore was received in the Ministry of Home Affairs on 20th May, 2009. Since the proposal was not in accordance with the guidelines issued to the State Government and the tentative amount for which action plan was invited, the State Government was requested to revise their proposal. The revised proposal for Rs.178.26 crore received from the State Government of Maharashtra on 15-06-2009 was considered in the meeting of the High Powered Committee (HPC) in the Ministry held on 16-06-2009 and was approved in principle. However, based on the observations of the High Powered Committee, the State Government of Maharashtra was advised to revise the proposal and send to the Ministry. The revised annual plan is still awaited from the State Government of Maharashtra.

Maharashtra is categorized under the MPF Scheme as category "B" State and the pattern of funding by Central and State Governments is in the ratio of 75:25. Hence, the State Government is required to bear 25% of the annual MPF plan of the State under the MPF Scheme. The Central allocation to Maharashtra as per Budget Estimate - 2009-10 (tentative provision) under MPF Scheme is Rs.65.42 crore and the State share is Rs.21.81 crore.

#### **Danger of instruction by female Jihadis trained in Pakistan**

2042.DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that female Jihadis are being trained in Pakistan by terrorist outfits like Al-Qaeda, Lashkar-e-Taiba and Jaish-e-Mohammed as suicide bombers who are likely to infiltrate in Jammu and Kashmir and other parts of the country;

(b) if so, what steps are being taken to counter them; and

(c) if not, the reasons for not taking any action?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Available inputs indicate that women cadres are being trained in Pakistan/PoK by terrorist elements based there. The security and intelligence agencies remain vigilant to thwart any designs of terrorist organizations, and towards this end, steps have been taken, inter alia, for strengthening of mechanisms for collection, collation, analysis and sharing of actionable real time intelligence on a